

set up in the Film and TV Training Institute at Poona. Pending construction of buildings at Poona, arrangements for TV training have been made at Delhi.

(b) It provides post-entry and in-service training for different categories of personnel employed in TV stations.

SHRI N. E. HORO : I would like to know whether the Government are thinking of opening more T. V. training centres in other States also. If they do not have any programme at the moment, in view of the fact that T. V. is getting more popular and more technicians are needed so that the benefit of T. V. could be available to all the States, will they open T. V. training centres in other States also ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : The present training centre is sufficient for the T. V. stations we have in India. But as and when the need will arise, we will look into the matter.

Legislation to curb role of foreign money

*215. SHRI RANA BAHADUR SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a note was recently circulated by Government to all opposition parties for their comments in respect of the proposed legislation to curb the role of foreign money ;

(b) whether the views of the political parties concerned have been received in this connection ;

(c) if so, the main features thereof ; and

(d) when the proposed legislation is likely to be introduced in Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.

(b) to (d). The views of only three parties have been received, so far. They have suggested that the contents of the report of the Intelligence Bureau should be disclosed and that the scope of the proposed legislation

should be enlarged. In his statement of 14th May, 1969, the then Minister of Home Affairs explained the reasons why it would not be possible to disclose the contents of the report of the Intelligence Bureau. The proposed legislation will be introduced after the views of opposition parties have been ascertained.

SHRI RANA BAHADUR SINGH : In part (d) of my Question I had asked for an indication as to the time factor by when such a law would be supposed to be made operative.

SHRI K. C. PANT : As I said in my main reply, the Opposition parties were asked to give their views. Some of them have replied. Many of them have not replied. We are waiting for their replies. We shall give adequate opportunity to all Opposition parties to give their views.

SHRI RANA BAHADUR SINGH : I had asked whether there is any time limit before the Government as to when the law could possibly be made operative. In view of the fact that the Opposition parties have yet to come out with their views in this regard, may I know whether the Government has any idea by when the law would be made operative ?

SHRI K. C. PANT : We would not rather like to lay down any time-limit. We would like to consult the Opposition parties.

श्री राम चंद्र विकरल : किन राजनीतिक दलों के उत्तर आ चुके हैं और किन किन के शेष हैं ?

श्री कृष्ण चंद्र पन्त : स्वतन्त्र पार्टी, सी० पी० (एम०) और कांग्रेस—इन तीन के उत्तर आ गये हैं। हमने सभी विरोधी दलों को लिखा था, बाकियों के उत्तर अभी नहीं आये हैं।

Lockout declared by M/s. Braithwaite and Co. (India) Ltd.

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*216. SHRI MANORANJAN HAZRA :
SHRI K. MALLANNA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state.

(a) whether M/s. Braithwaite and Co.

(India) Ltd. has declared lockout in Angus Works at Bhadreswar and Hooghly on the 10th September, 1971 ;

(b) if so, the reasons therefor ; and

(c) whether any steps have been taken by the Government to lift the lockout ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) M/s. Braithwaite and Co. (India) Ltd. has declared a lock-out at Angus Works with effect from the 11th September, 1971.

(b) Due to inter-union on rivalry, workers of Angus Works had been indulging for some time in agitation, persistent disorderly behaviour, threats of assault, intimidation of officers and resort to go slow tactics resulting in serious shortfall all in production. The unrecognised union did not accept the bipartite agreement between the Company and the recognised union on the issue of bonus for 1970 and intensified its agitation bringing the production in the shops almost to stop. On 10th September, 1971 a group of workers rushed into the office of the General Manager where he was dragged, abused and assaulted. In view of the state of disorder, violence and hooliganism which had developed, the management had no alternative but to declare a lockout from 11th September, 1971.

(c) The management has been having discussions separately with the representatives of the recognised and unrecognised unions at a series of meetings to reach an agreement on the basis of which the factory could be reopened. These discussions are in progress.

SHRI MANORANJAN HAZRA : May I know from the hon. Minister whether the lock-out took place while the conciliation talks were going on for the bonus ?

SHRI MOINUL HAQUE CHOUDHURY : The position was this that one Union wants that the bonus agreement should be given effect to and another Union wants that it should not be given effect to and both the Unions went into such a fix that they brought the factory almost to a stand-still. Some of

the workers went and assaulted the officers at the shoplevels. They also man-handled the Manager. At that stage the factory had to be closed.

SHRI MANORANJAN HAZRA : My question was whether during the conciliation talks, the lock-out took place or not ?

SHRI MOINUL HAQUE CHOUDHURY : No.

SHRI MONORANJAN HAZRA : My second supplementary is, that in view of the answer given by the hon. Minister that the unrecognised union did not accept the agreement, may I know whether it is a fact that the recognised union was a mere paper union with a view to serve the cause of the Company ?

SHRI MOINUL HAQUE CHOUDHURY : I do not subscribe to this view.

SHRI INDRAJIT GUPTA : Is the Minister aware of the fact that the Management of this Angus Works itself has been taking a partisan attitude as between the two Unions and despite the fact that one is the recognised union, the management has been trying to favour the un-recognised Union in many ways and this is what has exacerbated the situation ? Is he aware of this ? If this is so, when he says in his reply that now the management is trying to come to a settlement with each of the Unions, would it not be better for the Government to take a hand in it directly because the Management itself is a partisan.

SHRI MOINUL HAQUE CHOUDHURY : I am not aware of any such partisan attitude taken by the Management. What I know is that the demand made by the unrecognised union is beyond the capacity of this factory to meet.

MR. SPEAKER : There is another gentleman also—Mr. Mallanna. Is he here ? He is not here.

DR. KARNI SINGH : Absent. Shri Afzalpurkar.

SHRI PAMPAN GOWDA : Sir, I have been authorised to put the question, (No. 218).

MR. SPEAKER : Yes.